

Title: Introduction of the Supreme Court of India (Establishment of a Permanent Bench at Hyderabad) Bill, 2000.

17.57 hrs.

SHRI Y.S. VIVEKANANDA REDDY (CUDDAPAH): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the Supreme Court at Hyderabad.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the Supreme Court at Hyderabad. "

The motion was adopted.

SHRI Y.S. VIVEKANANDA REDDY (CUDDAPAH): Sir, I introduce the Bill.
